

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 19th August, 2015
 TIME: 10.30 hrs. to 13.15 hrs.
 14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 45/2015(CZ)	Dongar singh Punyashi Vs. State of M.P. & 2 Ors.	Mr. Prasanna N. Kutti, Adv. Mr. Rohit Sharma, Adv.	
2.	Appeal No. 46/2015(CZ)	Shri Ganesh Murtiyakar Association Samiti Vs. State of M.P. & Anr.	Mr. Ashok Airen, Adv. Mr. Kamal Airen, Adv. Mr. Rohit Sharma, Adv.	
FOR HEARING				
3.	Original Application No. 337/2014 (M.A.No.146/15) (M.A.No.273/15)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R- (BMC) Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 17/2014	Bio Diversity Management Committee, Village Eklahara, Dist. Chhindwara Vs. Union Of India & 2 Ors. others	Mr. Deepesh Joshi, Adv for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1,2 & 3 Mr. Yogesh Bhatnagar Adv.(WCL)	
5.	Original Application No. 28/2013	Bio Diversity Vs. Western Coal Fields & 4 Ors.	Mr. Deepesh Joshi, Adv. Mr. Ashwarya Sinha, Adv. for R-1,2 Mr. N.C. Das, Adv. for R-3,4 Mr. Ajay Dubey, Adv. for R-5 Mr. Yogesh Bhatnagar Adv. (WCL)	
6.	Original Application No. 06/2014	Bio Diversity Management Committee Vs. Union of India & Ors.	Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9 Mr. Sachin K. Verma, Adv. for R- 2,3,4,6,7,8	
7.	Application No. 29/2015 (CZ) (M.A.No.375/15)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv.	
8.	Original Application No. 36/2015 (CZ) (M.A.No.374/15)	Laxmi Chauhan Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
9.	Original Application No. 308/2014 (CZ) (M.A.No.680/14)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	

10.	Original Application No. 11/2015 (CZ)	Kishore Samrite Vs. M/s Hindustan Copper Ltd. & 10 Ors.	Mr. R.S. Verma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv.	
11.	Original Application No.21/2015	Ravindra Kumar Vs Stat of M.P. & Others	Mr. J.P. Mishra, Adv.	
12.	M.A.No.455/15 in Original Application No. 313/2014 (CZ)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R-MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv.	

Date: 17th August, 2015

TIME: 14.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

FOR HEARING (AFTER ABOVE BENCH)			TIME: 14.00 hrs. to 16.00 hrs.	
13.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R-2,5,16,24, 38,41 Ms. Parul Bhadoria Adv.for R-18,20 Mr. Purushaindra Kaura Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. for R-39 Mr. Ajay Misrha, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. for R-4 Mr. J.P. Guha, CMO,for R-47 Mr. vivek choudhary Mr. Om Shankar Shrivastav, Adv. Mr. Anshuman Singh Adv.	
14.	Original Application No. 33/2014	Maa Narmada Pradushan Niyantak Evam Vikas Samiti & 2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Aniruddh Hingwasia Adv. Mr. Anshuman Singh for R-4&5	
15.	Original Application No. 30/2014	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.		

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